

DIVISION BENCH
COURT - I

O-206

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

TP/27(KB)2022
COMP.APPL/99(KB)2022,
COMP.APPL/97(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	KANODIA METALS PVT LTD VS VIVEKANANDA FORGING (INDIA) LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For State Bank of India
Mr. Snehasish Chakroborty, Adv.

ORDER

1. Ld. Counsel for the State Bank of India present.
2. Status Report of liquidator has already been taken on record.
3. No one appears on behalf of the Respondent. It is made clear that if no one appears on behalf of the Respondent on the next date of hearing, appropriate orders will be passed.
4. List this matter on **06.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)